

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/7/2016
NAME OF THE PETITIONER(S) : Shri. Kuberan N. & 3 Others
NAME OF THE RESPONDENT(S) : Srivari Mutual Benefit Finance Limited & 7 Others
UNDER SECTION : 634A


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION FOR WHOM

1.	D. CHANDRA GUPTA.	Counsel for R7	D. Ch
2.	For T.K. Bhaskar Poigudashini. N Keerthi Krishna Akhil Jain	Counsel for Petitioner	BK

ORDER

Counsel for both the parties present. This Petition is connected to TCP 5/2016, which is posted to 3.8.2017 for further hearings. Hence, this case is also posted along with TCP 5/2016, on 3.8.2017. Put up on 3.8.2017 at 10.30 A.M.


(S. Vijayaraghavan)
Member (Technical)


(Ch. Md. Sharief Tariq)
Member (Judicial)